



BEFORE THE ADJUDICATING OFFICER SECURITIES AND EXCHANGE BOARD OFINDIA ADDENDUM TO SETTLEMENT ORDER No. SO/BS/DP/2023-24/7057-7064

In respect of:

Sr. No.	Settlement Application No.	Name of the Applicant	PAN
1	7057/2022	Unifi Capital Private Limited	AAACU5196J
2	7058/2022	Sarath Chandra Reddy Kakani	AAIPC6424A
3	7059/2022	Krishnamurthy Narendranath	AAAPN1873E
4	7060/2022	Govindasamy Maran	AGWPM7938H
5	7061/2022	Christopher Vinod	AAUPC3243M
6	7062/2022	Sandeep Nadigadda Reddy	ABEPN8555E
7	7063/2022	M S Sundararajan	AAFPM4934N
8	7064/2022	Rajgopalan Santhanam	AADPS1429F

In the matter of Unifi AIF, A Category III Alternative Investment Fund

1. Securities and Exchange Board of India (hereinafter referred to as "SEBI") had passed a Settlement Order bearing reference number SO/BS/DP/2023-24/7057-7064 dated August 01, 2023 on applications filed by Mr. Rajagopalan Santhanam, Mr. M S Sundararajan, M/s Unifi Capital Private Limited, Mr. Sarath Chandra Reddy Kakani, Mr. Sandeep Nadigadda Reddy, Mr. Krishnamurthy Narendranath, Mr. Govindasamy Maran and Mr. Christopher Vinod (hereinafter referred to as "Noticees/applicants/by name"). The said matter was settled for ₹ 38,00,000/- (Rupees Thirty Eight Lakh Only) (including the amount for settlement for suo moto application filed by UNIFI AIF).

Addendum to Settlement Order in the matter of UNIFI AIF, a category III Alternative
Investment Fund
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Page 1 of 2



- 2. However, subsequently SEBI informed that the settlement terms in the matter have been revised and the settlement amount has been recalculated. The revised settlement terms were approved by the panel of Whole Time Members on October 10, 2023. Accordingly, vide email dated October 20, 2023, the applicants were advised to remit Rs. 11,40,000 (Rupees Eleven Lakh Forty Thousand only), additionally. Subsequently, the applicants vide email dated November 08, 2023 informed about the remittance of the settlement amount, the receipt of which is confirmed.
- 3. In view of the aforesaid remittances of Rs. 11,40,000 dated November 08, 2023 and Rs. 38,00,000 dated April 12, 2023, the settlement amount in the matter may be read as Rs. 49,40,000 (Rs. Forty Nine Lakh Forty Thousand only).
- 4. The Settlement Order dated August 01, 2023 bearing reference number SO/BS/DP/2023-24/7057-7064 shall always be read with this addendum.

Date: December 05, 2023

Place: Mumbai ADJUDICATING OFFICER




